

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:165

ANSWERED ON:11.03.2008

COMMUNITY POLICING

Jagannath Dr. M.;Verma Shri Ravi Prakash

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government proposes to promote community policing in the country;
- (b) if so, the details thereof;
- (c) the incentives proposed to be given to the States for promoting community policing; and
- (d) the steps being taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a): Yes Sir.

(b): Ministry of Home Affairs set up a Committee of Experts to draft a new Police Act to replace the Police Act, 1861 which submitted the draft model Police Act in October,2006. The draft Model Police Act, inter-alia, contains provision of community participation in policing in Metropolitan cities and in respect of Village Guards, Village Defence Party and Community Liaison Groups in rural areas. The Draft Model Act has been sent to the State Governments for consideration and appropriate action.

(c) & (d): While no specific scheme is there to give incentives to States, the need and importance of involvement of community in policing has been stressed from time to time during discussions and deliberations with State Governments. Efforts in this direction are proposed to be continued.